

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.367/(MAH)/2017


CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2017

NAME OF THE PARTIES: Aaradhak Commercial Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Sethi	Advocate	

COMMON ORDER

C.S.A. No. 367/230-232/NCLT/MB/MAH/2017

C.S.A. No. 368/397-398/NCLT/MB/MAH/2017

1. The Learned Representative Mr. Hemant Sethi for the Petitioners is present.
2. He seeks permission to withdraw the Applications. Granted.
3. Petition is allowed to be withdrawn. *Consigned to records.*

Dated: **09.06.2017**

sd/-
M.K. Shrawat,
Member (Judicial).

P.S :- Letter of withdrawal of the Petitioner/Applicant
dated 5/6/2017 and a Practice dated
7/6/2017 of the Ld. Advocate is on record.

M. K. Shrawat 9/6/17
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai